GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF TELECOMMUNICATIONS

LOK SABHA UNSTARRED QUESTION NO. 2744 TO BE ANSWERED ON 10TH MARCH, 2021

DISRUPTION IN DIGITAL INFRASTRUCTURE

2744. SHRI RAJIV PRATAP RUDY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has taken note of disruptions in digital infrastructure caused by infrastructure related construction activities like laying roads, railways, etc.;
- (b) if so, the details thereof and the measures taken by the Government in this regard;
- (c) the details and the major recommendations of the report by the Committee of Secretaries formed to examine the possibilities of development of common/integrated infrastructure such as common ducts for utilities including telecom services;
- (d) whether there is a huge gap in internet connectivity and digital/network infrastructure between States; and
- (e) if so, the details thereof, State/UT-wise and the reasons therefor?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS, EDUCATION AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI SANJAY DHOTRE)

- (a) & (b) Yes Sir. Any disruptions in digital infrastructure caused by infrastructure related construction activities like laying roads, railways etc. are immediately repaired by the Telecom Services Providers. Further, the Government has launched the National Broadband Mission to establish a robust and secure pan India Digital Communications Infrastructure which envisages creating digital fibre map of the country to address such disruptions.
- (c) The Committee of Secretaries submitted its report on "Development of Integrated Infrastructure and Common Right of Way" on 25th June, 2018. Major recommendations of the report inter-alia include:
 - i) Common RoW Framework
 - ii) Common Ducts Agency (CDA)
- iii) Waiver of RoW for Government Departments
- iv) Development of Railway Tracks on Road Medians
- (d) & (e) Out of 5,97,618 inhabited villages in the country, as per Census-2011, 5,58,537 villages covering 94% of the inhabited villages have been provided high speed mobile broadband internet facility of 3G or 4G mobile technologies. State/UT wise details of villages are at **Annexure.**

ANNEXURE

CI.	State/UT-Wise list of count of State/UT	No of inhabited	No. of villages high Speed internet Facility(3G or 4G Technologies)
Sl. No.		villages as per Census 2011	
2	Andhra Pradesh	16158	14072
3	Arunachal Pradesh	5258	2761
4	Assam	25372	24148
5	Bihar	39073	38733
6	Chandigarh	5	5
7	Chhattisgarh	19567	16624
8	Dadra & Nagar Haveli & Daman Diu	84	79
9	Goa	320	279
10	Gujarat	17843	16932
11	Haryana	6642	6641
12	Himachal Pradesh	17882	16934
13	Jammu & Kashmir	6101	5763
14	Jharkhand	29492	27397
15	Karnataka	27397	26705
16	Kerala	1017	1017
17	Ladakh	236	83
18	Lakshadweep	6	4
19	Madhya Pradesh	51929	48366
20	Maharashtra	40959	37572
21	Manipur	2515	1704
22	Meghalaya	6459	3813
23	Mizoram	704	411
24	Nagaland	1400	1057
25	NCTof Delhi	103	103
26	Odisha	47677	39546
27	Puducherry	90	90
28	Punjab	12168	12168
29	Rajasthan	43264	41716
30	Sikkim	425	403
31	Tamil Nadu	15049	14939
32	Telangana	10128	9793
33	Tripura	863	802
34	Uttar Pradesh	15745	97049
35	Uttarakhand	97813	13281
36	West Bengal	37478	37464
	Total	597618	558537
